



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,7th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
13	WA/192/2021 CAVT. NO.04072/021, B/O	OIL INDIA LIMITED Versus BISHAL JYOTI KALITA	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. S GHOSH MS. C BASUMATARY	

LEAVE NOTE OF ADVOCATES FOR 07/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR A DAS	02-09-2021	To	10-09-2021
5)	MR J SHARMA	03-09-2021	To	07-09-2021
6)	MR D K DAS	06-09-2021	To	17-09-2021
7)	MR. A PAUL	06-09-2021	To	09-09-2021
8)	MR J DAS	06-09-2021	To	10-09-2021
9)	MR S KHOOND	09-09-2021	To	10-09-2021
10)	MS. D GHOSH	07-09-2021	To	11-09-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

28	PIL/24/2021 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS	MS. N MODI MR R YASIN SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
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WITH

I.A.(Civil)/1294/2021
in PIL/24/2021

ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS.	MS. N MODI SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
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LEAVE NOTE OF ADVOCATES FOR 07/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR A DAS	02-09-2021	To	10-09-2021
5)	MR J SHARMA	03-09-2021	To	07-09-2021
6)	MR D K DAS	06-09-2021	To	17-09-2021
7)	MR. A PAUL	06-09-2021	To	09-09-2021
8)	MR J DAS	06-09-2021	To	10-09-2021
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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I AND DIVISION BENCH-II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/364/2020 P/H WITH LCR FIXED	TAFAJJUL HUSSAIN @ TAFAJJUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN MR R KARIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 07/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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7)	MR. A PAUL	06-09-2021	To	09-09-2021
8)	MR J DAS	06-09-2021	To	10-09-2021
9)	MR S KHOUND	09-09-2021	To	10-09-2021
10)	MS. D GHOSH	07-09-2021	To	11-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
38	WP(C)/4099/2021 FIXED	M/S EASTERN GIPSY AND 3 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR G N SAHEWALLA GA, ASSAM MR D SENAPATI MR. A CHETIA MS. S. TODI SC, P H E
39	WITH WP(C)/3538/2021	M/S S.B. ENGINEERING Versus THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL SC, P H E MR. K H CHOUDHURY
	WITH I.A.(Civil)/1218/2021 in WP(C)/3538/2021	M/S S.B. ENGINEERING Versus THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MR. M SAHEWALLA	SC, P H E
40	WP(C)/4448/2021 B/O	M/S UNITED ENTERPRISE Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. Y S MANNAN MS N DEKARAJA	SC, GMC
41	WP(C)/4475/2021 B/O	BARAPUJIA SAMABAI SAMITY LTD AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR B KAUSHIK MR. K KALITA MR H KALITA	GA, ASSAM
42	WP(C)/4477/2021 B/O	HEGUANGSAMYILE ZANME AND 5 ORS Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR R SENSUA MR S DAS MR D BORAH	SC, N C HILLS

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LEAVE NOTE OF ADVOCATES FOR 07/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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6)	MR D K DAS	06-09-2021	To	17-09-2021
7)	MR. A PAUL	06-09-2021	To	09-09-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
45	Crl.Rev.P./178/2021 FIXED	MD. HAMID KHAN Versus THE UNION OF INDIA	MR. A M AHMED MR. A AHMED MS R DEKA	SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 07/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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8)	MR J DAS	06-09-2021	To	10-09-2021
9)	MR S KHOOND	09-09-2021	To	10-09-2021
10)	MS. D GHOSH	07-09-2021	To	11-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE

ITEM NOS. 29 TO 38 WILL BE TAKEN AS LAST ITEM AND WILL BE HEARD THROUGH PHYSICAL MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
39	WP(C)/4459/2021 CAVT. NO.05182/021, B/O	JYOTIRMOY NATH Versus THE STATE OF ASSAM AND 8 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. I H SAIKIA SC, N C T E FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 07/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III]

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
35	WP(C)/4355/2021 FIXED	DR. ASHWINI KR. PHUKAN Versus THE TEZPUR UNIVERSITY AND 4 ORS.	MR K AGARWAL MS. P NEOG MR D AKRAM	SC, T U
ADMISSION				
36	WP(C)/3510/2021 FIXED	ANADAR BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MS. A TALUKDAR S BORA MR D KALITA	SC, P H E
ORDERS				
37	Cont.Cas(C)/315/2020 FIXED	PROMUD KUMAR BARUAH Versus RAMENDRA NATH SHARMA	MR. D GOGOI MR. S BORTHAKUR	MR. I CHOUDHURY

LEAVE NOTE OF ADVOCATES FOR 07/09/2021

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2)	MRS. S ROY	17-08-2021	To	17-09-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
36	WP(C)/2418/2015 FIXED	M/S TASTY FOODS Versus THE UNION OF INDIA and 3 ORS	MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA MS.M BORA	MR.S CHETIA SC, RAILWAY
WITH				
37	WP(C)/2262/2015	M/S TASTY FOODS Versus THE UNION OF INDIA and 3 ORS	MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA	MR.S CHETIA SC, NF RLY(R1-4)
ORDERS				
38	I.A.(Civil)/3091/2019 in MACApp./111/2014	ON THE DEATH OF AJIT KR. SARKAR HIS LEGAL HEIRS SONIA SARKAR AND 2 ORS Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and 2 ORS.	MR J MOLLAH MRS. A BHANU MS S DAS	MR. R K BHATRA
WITH				
	MACApp./111/2014	AJIT KR. SARKAR Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and 2 ORS.	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA
WITH				
	I.A.(Civil)/3092/2019 in MACApp./111/2014	ON THE DEATH OF AJIT KR. SARKAR HIS LEGAL HEIRS SONIA SARKAR AND 2 ORS Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and 2 ORS.	MR J MOLLAH MRS. A BHANU MS S DAS	MR. R K BHATRA
WITH				
	I.A.(Civil)/3093/2019 in MACApp./111/2014	ON THE DEATH OF AJIT KR. SARKAR HIS LEGAL HEIRS SONIA SARKAR AND 2 ORS Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and 2 ORS.	MR J MOLLAH MRS. A BHANU MS S DAS	MR. R K BHATRA

39 I.A.(Civil)/1247/2021
FIXED
in MACApp./10256/2020
WITH
MACApp./10256/2020
(Filing Number)

NATIONAL INSURANCE COMPANY LTD.
Versus
MUSST. JANA BIBI AND 10 ORS.

MR. R GOSWAMI
MS. P BORTHAKUR

NATIONAL INSURANCE COMPANY LTD.
Versus
MUSST. JANA BIBI AND 10 ORS. F

MR. R GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 07/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	Bail Appln./1923/2021 B/O	MASUD IKRAMUL MAZID Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
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8)	MR J DAS	06-09-2021	To	10-09-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
71	AB/2395/2021 AT 10:30 AM	PLABAN BORTHAKUR Versus THE STATE OF ASSAM	MR. A M BORA MR. P P DUTTA MR D MAHANTA	PP, ASSAM
WITHDRAWAL				
72	AB/2583/2021 B/O	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
MOTION				
73	AB/2566/2021 FIXED	MAHABIR BARDIA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI	PP, ASSAM SC, EXCISE DEPTT.
74	AB/2641/2021 B/O	NAVEEN KUMAR AND ANR Versus THE STATE OF ASSAM	MR. A R TAHBILDAR MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
BAIL HEARING (BA)				
75	Bail Appln./1833/2021 FIXED	MD AJJUR HUSSAIN SAIKIA @ AJJUR HUSSAIN Versus THE STATE OF ASSAM	MS F RAHMAN	PP, ASSAM
76	Bail Appln./1939/2021 WITH CASE DIARY, FIXED	NABIBUR RAHMAN @ MOKI Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
BAIL HEARING				
77	AB/2398/2021 (CONNECTED WITH ITEM NO. 23 IN THE DAILY CAUSE LIST),FIXED	NIRMALA DEVI AGARWAL Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR A DAS	02-09-2021	To	10-09-2021
5)	MR J SHARMA	03-09-2021	To	07-09-2021
6)	MR D K DAS	06-09-2021	To	17-09-2021
7)	MR. A PAUL	06-09-2021	To	09-09-2021
8)	MR J DAS	06-09-2021	To	10-09-2021
9)	MR S KHOUND	09-09-2021	To	10-09-2021
10)	MS. D GHOSH	07-09-2021	To	11-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,7th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - III AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

32	Bail Appln./1894/2021	MD. MOFIDUL HAQUE Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA	PP, ASSAM
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ORDERS

33	I.A.(Civil)/1230/2021 FIXED in Arb.A./5/2021 WITH Arb.A./5/2021	REKHA BORA AND 3 ORS. Versus M/S NEHA BUILDERS AND 2 ORS. M/S NEHA BUILDERS AND 2 ORS Versus REKHA BORA AND 3 ORS	MR G KHANDELIA MR. B PRASAD MR. K DEKA MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	MS N SAIKIA
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LEAVE NOTE OF ADVOCATES FOR 07/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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Web:www.ghconline.gov.in

[For Tuesday,7th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6700/2018 PART-HEARD, FIXED	DHANI RAM NARAH AND 9 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR M J QUADIR MR. K MIRA	MR. B J GHOSH MR. DILIP DEY MR. C K S BARUAH (CGC, R1) ASSTT.S.G.I. SC, I O C
	WITH WP(C)/4388/2018	DHANI RAM NARAH AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR M J QUADIR	ASSTT.S.G.I. SC, I O C
3	WP(C)/2941/2021 FIXED	SHREE SANYEEJI ISPAT LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
	WITH I.A.(Civil)/1095/2021 in WP(C)/2941/2021	ASSAM POWER DISTRIBUTION CO. LTD.(APDCL) AND 3 ORS. Versus SHREE SANYEEJI ISPAT LTD.	SC, APDCL	MR. S K KEJRIWAL
	WITH I.A.(Civil)/1150/2021 in WP(C)/2941/2021	SHREE SANYEEJI ISPAT LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
	WITH WP(C)/1079/2021	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 8 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/1099/2021 in WP(C)/1079/2021	ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS. Versus NEW TECH STEEL AND ALLOYS PVT. LTD. AND ANR.	SC, APDCL	GA, ASSAM MR D K MISHRA MR. M MORE

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LEAVE NOTE OF ADVOCATES FOR 07/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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